

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3939
ANSWERED ON:19.12.2011
OLD PARENTS OF MARTYRS
Bajwa Shri Partap Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government provides any benefits to the old parents of martyrs;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) Various terminal dues are provided to nominated next of kin (NoK) of martyred soldiers. The parents of Armed forces personnel are entitled to family pension & terminal benefits in the event of personnel dying in service who are unmarried or widower with no children. Further even in cases of married martyred soldiers, liberalised family pension can be divided between the parents and widow if the widow is not looking after them, provided pecuniary condition of parents require so.

(b)&(c): Monetary benefits extended to parents of martyred soldiers who are nominated as NoK include Ex-gratia, Liberalised dependent pension, Death Gratuity, Army Group Insurance fund etc. In addition, dependent parents of martyred soldiers are also eligible for membership of Ex-servicemen Contributory Health Scheme (ECHS) for providing medical facilities through ECHS.